

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3773
ANSWERED ON:05.08.2014
STATUS OF OBC COMMISSION
Yadav Shri Hukmdev Narayan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has received any proposal regarding according Constitutional status to the National Commission for Other Backward Classes and providing more powers to the Commission on the lines of other commissions; and

(b) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): The proposal to give constitutional status to the National Commission for Backward Classes (NCBC) is in the process in the Ministry. The modalities to amend the Constitution are required to give constitutional status to the NCBC takes time.